

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 344 / 230-231 / NCLT / (MAH) / 2017

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE PARTIES: M/s. *Aswa Corporate Consulting*

SECTION OF THE COMPANIES ACT: \_\_\_\_\_ OF THE  
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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**ORDER**

**C.S.A. No. 344/230-231,66/NCLT/MB/MAH/2017**

1. None present for the Petitioner. This matter has been transferred from Hon'ble High Court.
2. To be listed again for hearing. Registry to issue Notice.
3. Adjourned to **12-06-2017..**

**12.04.2017.**

Sd/-  
**M.K. SHRAWAT**  
MEMBER (JUDICIAL)